GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1967 TO BE ANSWERED ON THE 3RD MARCH, 2020

BAN ON HIGHLY POISONOUS PESTICIDES

1967. SHRI SHRINIWAS PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has received any proposal to ban highly poisonous pesticides;

- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ban highly poisonous pesticides?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government of India has received a proposal from State Government of Kerala to ban Glyphosate and all its derivatives throughout the State of Kerala.

State Government of Maharashtra has also submitted a D.O. letter to Secretary Central Insecticide Board and Registration Committee regarding ban of five pesticides i.e. Profenophos 40% + Cypermethrin 4% EC, Fipronil 40% + Imidacloprid 40% WG, Acephate 75% SP, Difenthiuron 50% WP, Monocrotophos 36% SL.

The proposal of Government of Kerala is under active consideration and on the letter of Maharashtra Government, the State Government was informed to submit the proposal under Section 27 as required under the Insecticides Act, 1968 along with the relevant investigation / study report.

(c): The technical reviews are carried out from time to time by expert committees to assess the safety and efficacy of registered pesticides for their continued use or otherwise. Till now 44 pesticides have been banned for import, manufacture and use in the Country; 2 pesticides are banned for use but continued to manufacture for export; 8 pesticides have been withdrawn; 9 pesticides are restricted for use in the country and 6 pesticides will be phased out by 31st December, 2020.
